

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C. ~~Petitioner~~ *Petitioner*
For T T Ravi Chandran

KRIPA KARAN. A

RESPONDENT.

[Signature]

ORDER

Counsel representing both the parties present. Counsel for petitioner stated that his senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and prayed short time. Time extended at request for making submissions in the matter. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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